

**Central Administrative Tribunal
Principal Bench**

OA No.4061/2014

New Delhi, this the 24th day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Aabi Binju, Age 56 years
S/o Late Sh. G.P. Binju
R/o Flat No.339, Block-B
Pocket-05, Vivekanand Apartments
Sector-08, Rohini
New Delhi-10085.
(Working as Scientist D)

...Applicant

(By Advocate: Shri S.K. Gupta)

Vs.

1. Secretary
Ministry of Water Resources
River Development & Ganga Rejuvenation
Shram Shakti Bhawan
New Delhi-110001.

2. Director
Central Soil & Materials
Research Station, Ministry of Water
Resources, River Development & Ganga
Rejuvenation, Olof Palme Marg
Hauz Khas, New Delhi-110016. ...Respondents

(By Advocate: Shri Ravi Kant Jain)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

Learned counsel for the respondents submits that the subject matter of this OA is the same as the one in OA No.4533/2014 and batch. Through a common Order dated 28.03.2019, the Tribunal dismissed the said batch of OAs. Though, Shri S.K. Gupta, learned counsel for the applicant made an effort to distinguish this case on certain aspects, we do not find any fresh features. This case is covered in all fours, by the said Order.

2. Following the same, this OA is dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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